

Minutes of the meeting to consider applications for import of 3 Lakh MT of raw sugar under TRQ

The Exim Facilitation Committee (EFC) chaired by Addl. DGFT Sh. K.C. Rout met on 13.9.2017 to decide on the allocation of quota on applications received under the Notification No.27 dated 7th September, for import of 3 lakh MT of raw sugar under Exim Code 17014 of Chapter 17 of ITC (HS) 2017. The List participants are at **Annex-I**.

2. The Committee noted that 35 applications have been received till the cutoff date i.e. 12th September, 2017 (5.00 p.m.). It was also noted that the Notification No. 27 dated, 7th September 2017 had indicated that the EFC, while considering applications, will look into factors, inter-alia, like overall allocation limit, monthly refining capacity of the applicant, the quantity applied for by the applicant and the total number of applications.

3. In light of the above, the applications were examined jointly by the officers of the Department of Food & Public Distribution and DGFT. The information furnished by the applicants were tabulated on the above criteria and placed before the Committee Members in the meeting.

4. The Committee in its meeting decided to abide by the criteria as notified and examined the applications on the following basis:

- I. Total applications received in the three different RAs are as under: 3-Visakhapatnam, 11-Bangalore, and 21--Chennai, making it a total of 35.
- II. The Committee considered the per day refining/ processing capacity of the applicants, as indicated in their self-declaration and cross verified it with the figures as in the IEM certificate/other supporting documents. The capacity of the applicant unit has been taken as per the quantity indicated in the self declaration or quantity mentioned in the documents, whichever was lower. The daily capacity has been arrived at by taking into account the given annual production capacity based on 180 working days and 270 days in some mills wherever it is indicated in their application.
- III. The one month capacity of the applicant unit has been taken as the upper limit of allocation subject to quantity applied for since one month time period has been allowed for conversion of raw sugar to white/refined sugar as per the Notifications as above. **The formula adopted for allocation of quota is: Monthly refining capacity of the applicant mill/unit divided by total monthly capacity of all applicant mills/units multiplied by the total allocable quantity under TRQ.**
- IV. In case of Sl. No 17, 21 & 22 the allocated quantity applying the above principle works out to more than the quantity applied by them. The Committee decided that the quantity to be allocated be restricted to quantity applied and the surplus quantity as in out of the three cases may be reallocated to all the applicants proportionately in the same manner as above.
- V. The Committee also observed that in case of some applicants, the details of Units where the applicant is required to process and convert raw sugar into white/refined sugar is not available. In these cases, the Unit details are taken from copy of IEM enclosed with their applications. The

Actual User Condition from conversion of raw sugar in to white/refined sugar will be applicable to units as mentioned in col. 3 of the Annexure-II.

VI. The Committee also noted that three applicants namely M/s Athani Sugar Limited, Karnataka, M/s. Hiranyakashi Sahakari Sakkare Karkhana Niyamit, Karnataka and M/s.N.S.L. Sugars Limited, Karnataka had sent e-mails on sugarimporttrq-dgft@nic.in with their applications which were received after the deadline of 5.00 p.m. on 12.07.2017. Further, the Committee observed that none these three applicants had submitted their applications in the concerned Regional Offices of the DGFT as notified in Notification No.27 dated 07.09.2017 nor these applicants have submitted any fees in the concerned RAs of DGFT.

5. In light of the above, the Committee allocated the quota to each applicant as detailed in the **Annex-II**.

6. Those applicants who do not want to avail themselves of the import quota of raw sugar allocated under this scheme may even now opt out by writing to their respective RA not to issue license before 5 pm of 14th September, 2017. Once license is issued and the applicant does not import raw sugar, the penalty provision will be applicable.

List of Participants

1. Sri KC Rout, Addl. DGFT
2. Sri G.S. Sahoo, Director (Sugar Policy), DFPD.
3. Sri SP Roy, Joint DGFT
4. Sri Deepak Yadav, Junior Technical Officer, Directorate of Sugar, DFPD
5. Sri Manoj Sharma, Under Secretary, DFPD
6. Sri Jitender Juyal, Under Secretary, Dept of Food & Public Distribution
7. Sri Rajesh Malhotra, Deputy DGFT

Statement showing details of TRQ applications and Quota allocations

Annexure-II
Quantity in MT

Sl. No.	Name of the applicant	Refining Unit details	IEC No.	Capacity (MT/per day)	Monthly Refining Capacity	Quantity requested as per application	Final Allocated Quantity
1	Ponni Sugars (Erode) Limited, Chennai	Odapalli, Namakkal, Erode, Tamil Nadu	401023371	475	14250	7500	5880
2	Shree Renuka Sugars Limited, Belgaum	Buralatti, Athani, Belgaum, Karnataka	798015616	2000	60000	60000	24758
3	Shree Renuka Sugars Limited, Belgaum	Munoli, Belgaum, Karnataka	798015616	1500	45000	45000	18569
4	Shree Renuka Sugars Limited, Belgaum	Havalga, Distt. Kalburgi, Karnataka	798015616	1000	30000	30000	12379
5	Gokak Sugars Ltd. Belgaum	Gokak, Belagavi, Karnataka	707030331	500	15000	18000	6189
6	Deccan Sugar Pvt. Ltd., Yavatmal, Maharashtra	Deccan Sugar Pvt. Ltd., Yavatmal, Maharashtra	303067951	480	14400	25000	5942
7	Shree Renuka Sugars Limited, Belgaum	Raibag, Belgaum, Karnataka	798015616	400	12000	12000	4952
8	Sudalagunta Sugars Limited, Chittoor, Andhra Pradesh	Chittoor, Andhra Pradesh	903003295	480	14400	20000	5942
9	Sudalagunta Sugars Limited, Nellore, Andhra Pradesh	Prabhagiripatnam, Nellore, Andhra Pradesh	903003295	250	7500	10000	3095
10	NCS Sugars Ltd., Andhra Pradesh	Latchayyapeta, Vizianagaram, Andhra Pradesh	902010450	1000	30000	50000	12379
11	Bannari Amman Sugars Limited, Coimbatore	Alaganchi Village, Mysore, Karnataka	488035520	750	22500	18750	9284
		Kunthur Village, Kollegal, Karnataka		360	10800	9000	4456
12	E.I.D. Parry (India) Ltd., Chennai	Nellikuppam, Tamil Nadu	488016002	750	22500	22500	9284
13	E.I.D. Parry (India) Ltd., Chennai	Pugalur, Tamil Nadu	488016002	500	15000	15000	6189

14	E.I.D. Parry (India) Ltd., Chennai	Pudukotttai, Aranthangi, Tamil Nadu	488016002	485	14550	14550	6004
15	E.I.D. Parry (India) Ltd., Chennai	Haliyal, Karnataka	488016002	720	21600	18750	8913
16	E.I.D. Parry (India) Ltd., Chennai	Bagalkot, Karnataka	488016002	200	6000	7500	2476
17	E.I.D. Parry (India) Ltd., Chennai	Ramdurgh, Belgaum, Karnataka	488016002	667	20010	7500	7500
18	E.I.D. Parry (India) Ltd., Chennai	Sankili, Shrikakulam, Andhra Pradesh	488016002	500	15000	11250	6190
19	Dhanalakshmi Srinivasan Sugars Pvt Ltd, Perambalur, Tamilnadu	Perambalur, Tamil Nadu	409017345	350	10500	55000	4333
20	SNJ Sugars and Products Limited, Chennai	Nelavoy, Chittoor, Andhra Pradesh	904002241	1000	30000	15000	12379
21	Ugar Sugar Works Ltd., Belgaum, Karnataka	Athani, Belgaum, Karnataka	790000423	1111	33330	5100	5100
22	Ugar Sugar Works Ltd., Kalaburgi, Karnataka	Kalaburgi, Karnataka	790000423	333	9990	1500	1500
23	Dharani Sugars and Chemicals Ltd., Chennai	Dharani Nagar, Vasudevanallur, Tamil Nadu	495027723	250	7500	15000	3095
		Polur, Thiruvanamalai, Tamil Nadu	495027723	500	15000	15000	6190
		Kalayanallur, Vilupuram, Tamil Nadu	495027723	450	13500	20000	5571
24	Rajshree sugars and Chemicals Ltd, Coimbatore	Mundiyampakkm, Villupuram, Tamil Nadu	3.294E+09	500	15000	12000	6190
		Semmedu, Villupuram, Tamil Nadu		350	10500	10500	4333
25	Kothari Sugars and Chemicals limited, Chennai	Sathamangalam, Ariyalur, Tamil Nadu	489007066	239	7170	8000	2959
26	Thiru Arooran Sugars Limited, Chennai	Cuddalore, Tamil Nadu	491006497	400	12000	24000	4952

27	Thiru Arooran Sugars Limited, Chennai	Thirumandankudi Village, Tanjore, Tamil Nadu	491006497	500	15000	45291	6190
28	Shree Ambika Sugars Limited, Chennai, Tamil Nadu	Kottur, Thanjavur, Tamil Nadu	499017081	406	12180	25500	5026
29	Shree Ambika Sugars Limited, Chennai, Tamil Nadu	Eraiur, Cuddalore, Tamil Nadu	499017081	239	7170	45000	2959
30	Shree Ambika Sugars Limited, Chennai, Tamil Nadu	Refinery Unit, Eraiur, Cuddalore, Tamil Nadu	499017081	750	22500	64665	9284
31	Shakti Sugars Ltd., Coimbatore, Tamil Nadu	Shaktinagar, Bhavani Taluk, Erode	488004284	1000	30000	50000	12379
		Sivaganga	488004284	550	16500	30000	6809
		Pooduraj Semur	488004284	667	20010	40000	8257
32	Shamanur Sugars Ltd., Karnataka	Duggavathi Village, Davengere karnataka	798004096	250	7500	7500	3095
33	Shri Chamundeswari Sugars Ltd., Karnataka	K.M. Doddi, Mandya, Karnataka	799000761	500	15000	100000	6190
34	Davangere Sugar Company Ltd.	Kukkuwada, Davengere, Karnataka	700007563	500	15000	20000	6190
35	Vishwaraj Sugar Industries Ltd., Belgaum, Karnataka			1344	40320	50000	16638
		Hukkari, Belgaum, Karnataka	703008790				
Total				25206	756180	1061356	300000